

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

Rajya Sabha

UNSTARRED QUESTION NO. : 161

TO BE ANSWERED ON THE 5th February 2024

**ALLOTMENT OF FUNDS TO STATE GOVERNMENTS UNDER VARIOUS
SCHEMES OF THE MINISTRY**

161. SMT GEETA ALIAS CHANDRAPRABHA

SHRI JAGGESH

SHRI RAJENDRA GEHLOT

DR. ANIL AGRAWAL

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether the funds allotted to State Governments under various schemes of the Ministry of Civil Aviation during the period of 2019-2024 is higher as compared to recent past, with specific reference to the State of Kerala; and

(b) details of the funds allotted annually under the schemes to State Governments from 2019 to 2024, State-wise, including State of Kerala?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Regional Connectivity Scheme (RCS) - Ude Desh ka Aam Nagrik (UDAN) seeks to stimulate regional air connectivity and make air travel affordable for the masses. UDAN scheme envisages providing connectivity to unserved and underserved airports of the country through revival of the existing airstrips and airports.

The details of state-wise funds sanctioned under Phase-I & II of the scheme and expenditure incurred are at Annexure-A and B.

In the State of Kerala, Kannur Airport owned by Kannur International Airport Limited (KIAL) was identified for the operation of RCS flights. However, as Kannur Airport is a Private Airport, no development funds were allocated.

Annexure-A

State-wise fund sanctioned (Phase-I)

S.N.	State	Sanctioned Amount (In Rs. Cr.)	Total expenditure till 31.12.2023 (In Rs. Cr.)
1.	Andaman & Nicobar (UT)	41.59	18.40
2.	Andhra Pradesh	108.91	99.04
3.	Arunachal Pradesh	130.49	108.01
4.	Assam	111.90	101.64
5.	Bihar	128.39	121.82
6.	Chhattisgarh	215.13	148.41
7.	Daman & Diu(UT)	80.31	33.20
8.	Gujarat	210.18	187.92
9.	Himachal Pradesh	157.42	153.74
10.	Haryana	35.65	37.81
11.	Jharkhand	129.58	104.57
12.	Karnataka	130.27	128.23
13.	Ladakh (UT)	10.20	0.30
14.	Lakshadweep	30.00	18.00
15.	Maharashtra	561.20	428.84
16.	Meghalaya	59.29	57.81
17.	Manipur	44.85	30.37
18.	Madhya Pradesh	108.52	38.29
19.	Nagaland	5.69	3.85
20.	Odisha	419.51	326.28
21.	Punjab	143.25	137.35
22.	Pondicherry (UT)	33.52	31.36
23.	Rajasthan	46.72	39.18
24.	Sikkim	211.63	206.25
25.	Tamil Nadu	97.88	94.51
26.	Uttarakhand	80.08	54.92
27.	Uttar Pradesh	1128.32	1051.94
28.	West Bengal	38.88	35.21
	Grand Total	4499.36	3796.25

Annexure-B**State-wise fund sanctioned (Phase-II)**

S. N.	State	Sanctioned Amount in Crores
1	Andaman & Nicobar	20.00
2	Goa	40.00
3	Gujarat	20.00
4	Haryana	25.00
5	Karnataka	25.00
6	Lakshadweep	100.00
7	Madhya Pradesh	90.00
8	Odisha	45.00
9	Rajasthan	45.00
10	Arunachal Pradesh	26.00
11	Nagaland	65.00
12	Sikkim	39.00
13	Himachal Pradesh	52.00
14	Uttarakhand	52.00
Total		644.00 Crores